

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh)

No. C XXX VII- 26/2012/1095/R.Cell.

## **NOTIFICATION**

Dated Guwahati the 13<sup>th</sup> June, 2012.


The Hon'ble Gauhati High Court is pleased to notify that the following Officers of Grade-III of Assam Judicial Service have been found to be eligible for promotion to Grade II of Assam Judicial Service on the basis of seniority cum merit.

Sl No.	<b><u>Name of the Officers</u></b>	
1.	Shri Jogeswar Bora	S DJ M (M) RANGIA
2.	Shri Sanjoy Hazarika	S DJ M (M) CHAPAKHOWA
3.	Shri Nagen Senabaya Deori ST(P)	S DJ M (M) BILASIPARA
4.	Shri Paban Chandra Kalita	S DJ M (M) HOJAI
5.	Smti. Roushan Ara Rahman	S DJ M (M) BAJALI
6.	Shri Manash Barua	S DJ M (M) SARUPATHAR
7.	Shri Utpal Rajkhowa	S DJ M (M) MAJULI
8.	Smti Mallika Dutta	S DJ M (S) JORHAT
9.	Smti Nirmali Talukdar	S DJ M (S) NALBARI
10.	Shri Syed Imdadur Rahman	S DJ M (M) BISWANATH CHARIALI
11.	Shri Dipankar Bora	S DJ M (M) DHAKUAKHANA
12.	Smti Moushumi De	S DJ M (M) BIJNI
13.	Shri Naimuddin Ahmed	S DJ M (S) UDALGURI
14.	Shri Jitu Moni Barman	S DJ M (S) GOSSAIGAON
15.	Smti Bobita Kshetry	S DJ M (S) BONGAIGAON
16.	Smti Rini Bharali	S DJ M (S) BARPETA
17.	Smti Barnali Mahanta	DY.SEC JUDICIAL DEPARTMENT
18.	Shri Ramen Barua	S DJ M (M) KALIABOR
19.	Shri Lohit Kumar Saikia	S DJ M (S) KAMRUP
20.	Shri Nayan Shankar Baruah	S DJ M (S) NAGAON
21.	Smti Sangeeta Gogoi Bora	S DJ M (S) DHUBRI
22.	Smti Dharitry Barman	S DJ M (S) MANGALDOI, DARRANG
23.	Shri Sujit Kumar Ghosh	S DJ M (S) SILCHAR
24.	Shri Bablu Sutradhar (SC)	S DJ M (S) TINSUKIA
25.	Shri Jayanta Kumar Das (SC)	S DJ M (S) KARIMGANJ
26.	Smti Kanchan Newar	S DJ M (S) GOLAGHAT
27.	Shri Nasim Akhtar	S DJ M (S) SIVSAGAR
28.	Shri Kuntal Sarma Pathak	S DJ M (S) GOALPARA
29.	Shri Roushan Lal	S DJ M (S) SONITPUR, TEZPUR
30.	Shri Biprajit Roy	S DJ M (S) KAMRUP
31.	Shri Kaushik Hazarika	S DJ M (S) NORTH LAKHIMPUR
32.	Shri Chandranshu Chaturvedy	S DJ M (S) KOKRAJHAR
33.	Shri Pijush Pratim Bairagi	J M FIRST CLASS, DIBRUGARH
34.	Shri Ratnadip Bhattacharjee	J M FIRST CLASS KARIMGANJ

35	Shri Jaspal Singh	J M FIRST CLASS, JORHAT
36	Shri Subhrangshu Dhar	J M FIRST CLASS, MORIGAON
37	Smti Munmun B. Sharma	J M FIRST CLASS, MANGALDOI
38	Shri Rafique Ahmed Tapadar	DY. REGISTRAR, G&C H. C.
39	Shri Ranju Medhi	J M FIRST CLASS, GOLAGHAR
40	Shri Subhrabata Dutta	J M FIRST CLASS, SILCHAR
41	Smti Sabeena Mazumdar	J M FIRST CLASS, SIVSAGAR
42	Shri Mahmud Hussain Barbhuiya	J M FIRST CLASS, DHEMAJI
43	Smti Farhana Sultana	J M FIRST CLASS, GOLAGHAT
44	Shri Nityananda Talukdar	J M FIRST CLASS, KOLIABOR
45	Shri Anil Basfor (SC)	J M FIRST CLASS, UDALGURI
46	Smti Rasmita Das (SC)	J M FIRST CLASS, SIVSAGAR
47	Shri Joydev Koch (ST(H))	J M FIRST CLASS, RANGIA
48	Smti Gitali Rabha (ST(P))	J M FIRST CLASS, TEZPUR
49	Smti Manju Bordoloi (ST(P))	J M FIRST CLASS, ABHAYAPURI
50	Shri Mridul Kumar Saikia (ST(P))	J M FIRST CLASS, HOJAI

As per direction of Hon'ble Supreme Court in "Malik Majhar Sultan & Anr. VS U.P. Public Service Commission", the "Select List" will remain valid till publication of the next Select List.

Officer on Special Duty

  
 (Robin Phukan)  
 REGISTRAR (ADMINISTRATION)  
 Cum-in-charge  
 Recruitment Cell

13-06-12